

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 352/2009

PANGU ALIAS APPUTTY (DEAD) THROU L.R.ORS Appellant(s)

VERSUS

NARAYANI AND ORS. Respondent(s)

(With interim relief and office report)

Date : 24/07/2014 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Appellant(s)

Mr. T. G. Narayanan Nair ,Adv.

For Respondent(s)

Mr. M. T. George ,Adv.
Ms. Kavitha K.T., Adv.

Mr. Romy Chacko ,Adv.
Mr. Robin V.S., Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments concluded.
Judgment reserved.

(DEEPAK MANSUKHANI)
COURT MASTER

(RENUKA SADANA)
COURT MASTER

Signature Not Verified

Digitally signed by
Deepak Mansukhani
Date: 2014.07.24
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